

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 18-07-2025 To 18-07-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	2653/2025	SMT. POULUMI SAMANTA PRAMANICK Mobile:8583890203 Email:CHAMBEROFSAMIMAHAMMED@GMAIL.COM	GULSANWARA PERVIN	11-08-2025	NAME AND SIGNATURE OF THE PETITIONER IS NOT MATCHING
2	CO	2668/2025	INDIAN BANK Mobile:9830971705 Email:ADV.RAY97@GMAIL.COM	PIJUSH KANTI RAY	18-08-2025	DISTRICT IS MISSING IN THE ADDRESS OF THE RESPONDANT
3	CPAN	1297/2025	NIMAI PATRA Mobile:9332611547 Email:SOURABHSUNDARSHEE@GMAIL.COM	SOURABH SUNDAR SHEE	18-08-2025	PHOTO COPY ORDER COPY MUST BE ATTACHED AFTER THE FORM-A
4	CRM (A)	2593/2025	MUNSUR @ MUNSUR SK @ KALU KABIRAJ AND ORS. Mobile:9051311830 Email:ISRAIL.09.BANI@GMAIL.COM	MD BANI ISRAIL	08-08-2025	1) V.G. FATHER IN LAW AND OTHER RELATIVES NAME HAVE BEEN DISCLOSED IN PETITION.
5	CRM (A)	2594/2025	RASID JAMADAR @ ABHILASH Mobile:9831189364 Email:SOUMIKGANGULI@GMAIL.COM	SOUMIK GANGULI	08-08-2025	1) IN 1ST PAGE, MENTION LD TRIAL COURT DETAILS WHERE G.R. CASE IS PENDING. 2) ATTACH ORDER COPY OF CMC 479/25 MENTIONED IN 1ST PARA
6	CRM(M)	1149/2025	NASIRUL ISLAM Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	08-08-2025	1) CONTRADICTION STATEMENT IN 1ST PARA.
7	CRM(M)	1156/2025	XXXX Mobile:9051311830 Email:ISRAIL.09.BANI@GMAIL.COM	MD BANI ISRAIL	08-08-2025	AS PER STATEMENT IN PARA 7, PAGE 5, V.G. AND PETITIONER WERE/ARE MARRIED. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY AND OTHER DETAILS
8	CRM(M)	1160/2025	XXXXX Mobile:9903352243 Email:SAFIKDEWANADV@GMAIL.COM	SAFIK DEWAN	08-08-2025	AS PER STATEMENT IN PARA 3, PAGE 3, V.G. WAS WIFE OF PETITIONER. HENCE NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY AND DETAILS.
9	CRR	3137/2025	JAYANTA MALLICK Mobile:9830092721 Email:KISHORE.MUKHERJEE.ADV@GMAIL.COM	AHITAGNI DEY	08-08-2025	BNSS SECTIONS ARE GIVEN WRONGLY IN THE PETITION.

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10	CRR	3138/2025	JAYANTA MALLICK Mobile:9830092721 Email:KISHORE.MUKHERJEE.ADV@GMAIL.COM	AHITAGNI DEY	08-08-2025	BNSS SECTIONS ARE GIVEN WRONGLY IN THE PETITION.
11	CRR	3164/2025	SUBHRA BHATTACHARYYA Mobile:9831899025 Email:MOUMITA0600@GMAIL.COM	MOUMITA GHOSH	08-08-2025	CLUBBING OF CASES IS NOT ALLOWED IN THE PETITION.
12	CRR	3176/2025	TARUN KUMAR MAHATA Mobile:9831457003 Email:RARUL24@GMAIL.COM	RATUL DAS	08-08-2025	ORDER CONNECTED TO THE PARTICULAR CASE NO IS MISSING.
13	SAT	167/2025	KRISHNA GUPTA Mobile:9007552073 Email:DIPCHANDA@YMAIL.COM	DIP CHANDA	21-08-2025	1. LISTS OF PAPERS IS NOT IN PROPER FORM.
14	WPA	16030/2025	NURJAHAN KHATUN Mobile:9123088623 Email:SIDDSARKAR1988@GMAIL.COM	SIDDHARTHA SARKAR	18-08-2025	1.SUB CATEGORY CODE DOES NOT TALLY WITH THE SAID COURT 2.AT ZERO PAGE GROUP AND HEAD ARE NOT MENTIONED
15	WPA	16041/2025	GOPAL CHANDRA RANA AND ANR. Mobile:9830420018 Email:SBHATTACHARYA2010@REDIFFMAIL.COM	SOUNAK MANDAL	21-08-2025	CHIEF JUSTICE NAME WRONG.
16	WPA	16050/2025	PARESH NATH JAISWAL Mobile:7980324419 Email:ANISHCHAKRABORTY23@GMAIL.COM	ANISH CHAKRABORTY	21-08-2025	ADV SIGN MISSING IN CERTIFICATE
17	WPA	16067/2025	DILBAHARA BIBI Mobile:9830457192 Email:KOCHIDATTA@GMAIL.COM	APURBA KUMAR DUTTA	21-08-2025	PETITIONER NAME DOES NOT MATCH WITH AFFIDAVIT
18	WPA	16069/2025	SUBHANKAR MISHRA Mobile:6295622563 Email:DIPAMLAW2022@GMAIL.COM	DIPAM MOZUMDER	21-08-2025	LOGO MISSING
19	WPA	16081/2025	M/S. PRAVAT RENTERPRISE Mobile:9051812378 Email:PARMASENGUPTA29@GMAIL.COM	PAROMA SENGUPTA	21-08-2025	ADVOCATE SIGN MISSING ON ZERO PAGE
20	WPA	16097/2025	M/S. FCIB ENFORCEMENT AND DETECTIVE AGENCY PVT. LTD. Mobile:9830913676 Email:DIPTAD2000@GMAIL.COM	DIPTA BANERJEE	21-08-2025	C J ADDRESSING WRONG
21	WPA	16107/2025	SOUMEN MAITI	ASIM KUMAR	18-08-2025	1. SUB CATEGORY CODE DOES NOT TALLY

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			Mobile:9433223049 Email:ASIMKNEOGI@GMAIL.COM	NIYOGI		WITH THE SAID COURT 18 2. SIGN OF CLERK IS MISSING AT LISTING DATE CORRECTION 3.WB PRIMARY ACT NOT RELATED TO 18 NO. COURT 4. SUBJECT DETAILS MUST BE PUT AT TOP RIGHT CORNER OF FORM-A 5.CLASSIFICATION PAGE GROUP AND HEAD MUST BE MENTIONED
22	WPA	16141/2025	AMRITA ACHARYYA Mobile:9932369241 Email:ADVOCATESHIGHCOURT.77@GMAIL.COM	SUBHADIP BISWAS	21-08-2025	RESPONDENT 1 TO 3 STATE MISSING
23	WPA	16163/2025	SHALENDRA SINGH Mobile:7001924850 Email:CHIRANTANSARKAR67@GMAIL.COM	CHIRANTAN SARKAR	21-08-2025	ALIAS ABSENT IN PETITIONER NAME EVERYWHERE
24	WPA	16209/2025	AJOY KUMAR KONAR Mobile:8670424708 Email:GAUTAM.MALIK18@GMAIL.COM	GOUTAM MALIK	21-08-2025	WRONG IN CJ ADDRESSING
25	WPA	16216/2025	PRADIP NASKAR Mobile:8910488681 Email:KOLEYSOURAV46@GMAIL.COM	SOURAV KOLEY	21-08-2025	LOGO MISSING
26	WPA	16257/2025	SATYA DOCTOR ROAD SOCIAL WELFARE ASSOCIATION Mobile:8240200655	DEBABRATA BANERJEE	21-08-2025	SOME ENTRIES BEFORE CAUSE TITLE MISPLACED
27	WPA	16277/2025	SHYAM SUNDAR SHARMA @ BABLU Mobile:7980865796 Email:RAMENDU@LEGALOPTIONS.IN	RAMENDU AGARWAL	21-08-2025	PETITIONER NAME WRONG EVERYWHERE
28	WP.CT	157/2025	BACHAI RAM Mobile:8777605905 Email:RAHAMANSIDDIQUE1952@GMAIL.COM	SK. SIDDIQUE RAHAMAN	21-08-2025	LOGO MISSING
29	WP.CT	158/2025	MALO DEVI Mobile:8420031309 Email:SAYEDULHAQUE23@GMAIL.COM	SK. SAYEDU HAQUE MOLLA	21-08-2025	ORDER DATE WRONG IN PAGE 2,LOGO ABSENT

